

ORISSA HIGH COURT**FILING REPORT AS ON :03/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004655/2020	MAMATA MAHALIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NILGIRI /180 /2020 () //
2	BLAPL/0004656/2020	PRIYA KISHORE JENA @ PAPU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SIMULIA /170 /2019 () //
3	BLAPL/0004657/2020	CHANDAN @ PURASTAM NAYAK VS STATE OF ODISHA	SOMANATH SATAPATHY VS	KHANDAGIRI P.S. /187 /2020 () //
4	BLAPL/0004658/2020	CHANCHALI LENKA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	ODAGAON /60 /2020 () //
5	BLAPL/0004659/2020	KABIRAJ PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /197 /2020 () //
6	BLAPL/0004660/2020	DHANANJAYA SONI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /97 /2019 () //
7	BLAPL/0004661/2020	AMIT NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /224 /2019 () //
8	BLAPL/0004662/2020	RAJU SHA @ SAH @ SAHU VS STATE OF ODISHA	SANJEEV UDGATA VS	JHARSUGUDA /796 /2019 () //
9	BLAPL/0004663/2020	AJIT KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /7 /2020 () //
10	BLAPL/0004664/2020	SRIDHAR PARIDA VS STATE OF ODISHA	KHIROD.K.ROUT VS	AUL /103 /2020 () //
11	BLAPL/0004665/2020	RADHAMADHABA BHITRIA @ CHALU VS STATE OF ODISHA	S.S.RAY-2 VS	KINJIRKELA /28 /2019 () //

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12	BLAPL/0004666/2020	SUMIT MINJI VS STATE OF ODISHA	DEBASNAN DAS VS	KUTRA /75 /2019 () //
13	BLAPL/0004667/2020	MAHESWAR BHOI VS STATE OF ODISHA	SURESH KUMAR JENA VS	DHAMA /1 /2019 () //
14	BLAPL/0004668/2020	SANJEEB @ MILU BISWAL VS STATE OF ODISHA	S.D.DAS VS	NANDAPUR /33 /2019 () //
15	BLAPL/0004669/2020	TAPUA @ TAPAN BAL @ SANJAY KUMAR BADILLIP MOHANTY VS STATE OF ODISHA	 VS	NEMALO /4 /2020 () //
16	BLAPL/0004670/2020	RANGA @ SUSANTA BARIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	PATTAMUNDAI /169 /2020 () //
17	BLAPL/0004671/2020	BISWAMBAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /202 /2020 () //
18	BLAPL/0004672/2020	MANOJ KUMAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE TOWN /167 /2020 () //
19	BLAPL/0004673/2020	MD. AJHARUDDIN KHAN @ JAFAR KHAN VS STATE OF ODISHA	B.S.DASPARIDA VS	THAKURMUNDA /54 /2020 () //
20	BLAPL/0004674/2020	RANJAN AMAT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /30 /2020 () //
21	BLAPL/0004675/2020	PABI KISAN @ PABITRA PING VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAIKERA /171 /2015 () //
22	BLAPL/0004676/2020	MANOJ @ MANORANJAN DAS VS STATE OF ODISHA	JAYANTA KU MAJHI VS	CHANDIPUR /34 /2020 () //
23	BLAPL/0004677/2020	KALANDI CHARAN BEHERA	UDIT RANJAN JENA	KHAIRA /94 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004678/2020	DASS	M.S.A.SHAMANI	GUDARI /78 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004679/2020	JOSABANTA BIRA	DEEPALI MAHAPATRA	BALLIGUDA /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004680/2020	TOFAN DAS	PRAFULLA CHANDRA DAS	CHANDABALI /90 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004681/2020	GAUTAM SABAR	A.K.SAHOO	DHARMABANDHA PS /4 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004682/2020	MANUA @ MANU MALLIK	BISWAJIT PASAYAT	KENDRAPARA /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004683/2020	BIJAYA KUMAR GOCHHI	JITENDRA KUMAR CHHOTRAY	BANKI /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004684/2020	TAPAS JENA	DASA RATHI DASH	FATEGARH /178 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004685/2020	BAPI @ RANJAN KUMAR SUNDARAY	S.K.BHANJADEO	KHURDA P.S. /189 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004686/2020	DIPAK MALIK	P.R.MISHRA	SIMULIA /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004687/2020	KAMAL PASARI	DAMODAR PATI	/ /0
		VS	VS	()
		UNION OF INDIA		//
34	BLAPL/0004688/2020	ANIL ORAM	GOURI KUMAR RATH	AINTHAPALI /45 /2020
		VS	VS	()

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35	BLAPL/0004689/2020	STATE OF ODISHA PRAFULLA ROUT @ BAGALA VS	RAMANI KANTA PATTNAIK VS	// BARANGA /141 /2018 ()
36	BLAPL/0004690/2020	STATE OF ODISHA DANDASENA BHATRA VS	TUKUNA KUMAR MISHRA VS	// BORIGUMMA /70 /2019 ()
37	BLAPL/0004691/2020	STATE OF ODISHA JOGESWAR NAIK VS	BIDYALOK MOHAPATRA VS	// TALCHER TOWN /95 /2018 ()
38	BLAPL/0004692/2020	STATE OF ODISHA SANTOSH BURMA VS	PRASANTA KUMAR ROUSTRAY VS	// BHATILI /96 /2020 ()
39	BLAPL/0004693/2020	STATE OF ODISHA JAKHYA DIGAL VS	SMRUTI RANJAN MOHAPATRA VS	// PHIRINGIA /43 /2020 ()
40	BLAPL/0004694/2020	STATE OF ODISHA JITEN HEMBRAM VS	ABHAS MOHANTY VS	// BANDOMUNDA /77 /2019 ()
41	BLAPL/0004695/2020	STATE OF ODISHA SAMBHUNATH SETHI @ SETHY VS	ABHAS MOHANTY VS	// SECTOR-3 /50 /2019 ()
42	BLAPL/0004696/2020	STATE OF ODISHA KISHNU @ KRISHNA DAS VS	SOUBHAGYA KUMAR DASH VS	// RAMACHANDAPUR /58 /2020 ()
43	CMAPL/0000207/2020	STATE OF ODISHA MANORAMA SWAIN VS	GYANESWAR SATPATHY VS	// // ()
44	CMP/0000406/2020	COMMNR.-CUM-SECY., WOMEN AND CHILD DEVELOPMENT MUNAKI TANTY VS	P.K.SATAPATHY VS	// // ()
45	CMP/0000407/2020	SOBHA CHANDRA TANTY KULAMANI PATRA VS	M/S.UMAKANT SAHOO VS	// // ()
		STATE OF ODISHA		//

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46	CMP/0000408/2020	HARA PRASAD MAHAPATRA VS DEBI PRASAD MAHAPATRA	M/S.PADMA CHARAN KAR VS	// 0 //
47	CMP/0000409/2020	ANJALI BEHERA VS SARAT CHANDRA PATRA	AMIT PRASAD BOSE VS	// 0 //
48	CMP/0000410/2020	KIRTY RANJAN MOHANTY VS ALOK RANJAN MOHANTY	B.N.MOHAPATRA VS	// 0 //
49	CONTC/0002587/2020	ORISSA MANGANESE AND MINERALS LTD. VS BIRAT CHANDRA DAGARA	AJIT KUMAR KANUNGO VS	// 0 //
50	CONTC/0002588/2020	KISHORE CHANDRA PADHY VS CHITRA ARUMUGAM	P.K.PATTANAYAK VS	// 0 //
51	CONTC/0002589/2020	M/S.BHABANI PRASAD KAR VS SURENDRA KUMAR	ADV VS	// 0 //
52	CONTC/0002590/2020	PABITRA MOHAN PARICHHA VS MANORANJAN PANIGRAHI	ADV VS	// 0 //
53	CONTC/0002591/2020	NIRMAL CHANDRA MISHRA VS MADHUMITA BASU	ADV VS	// 0 //
54	CONTC/0002592/2020	MAHIPATLAL PATEL VS PRADEEP KUMAR MOHANTY	BIBHUTI BHUSAN MISHRA 2 VS	// 0 //
55	CONTC/0002593/2020	SIVA SANKAR MOHANTY VS JYOTI RANJAN PRADHAN	ADV VS	// 0 //
56	CONTC/0002594/2020	DR.GOPAL CHANDRA NANDA VS ASHWINI MISHRA	DEBASIS TRIPATHY VS	// 0 //
57	CONTC/0002595/2020	BIJAYA KUMAR SWAIN	ADV	//

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		VS	VS	0
		SANTOSH KUMAR MISHRA		//
58	CONTC/0002596/2020	DHIRENDRA MALLICK	ADV	//
		VS	VS	0
		K.SUDARSHAN CHAKRAVARTHY		//
59	CONTC/0002597/2020	BARUNA KUMAR BARIK	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
60	CONTC/0002598/2020	RUDRA PRASAD MISHRA	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
61	CONTC/0002599/2020	RAMESH CHANDRA MOHANTY	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
62	CONTC/0002600/2020	BIJAYA KUMAR PANDA	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
63	CONTC/0002601/2020	SANTOSH KUMAR NANDA	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
64	CONTC/0002602/2020	BISWANATH PRADHAN	ADV	//
		VS	VS	0
		BIRANCHINARAYAN MOHANTY		//
65	CONTC/0002603/2020	PRAMOD KUMAR BEHERA	ADV	//
		VS	VS	0
		BIRANCHINARAYAN MOHANTY		//
66	CONTC/0002604/2020	HEMANTA KUMAR PALEI	ADV	//
		VS	VS	0
		BIRANCHINARAYAN MOHANTY		//
67	CONTC/0002605/2020	SACHIKANTA JENA	ADV	//
		VS	VS	0
		BIRANCHINARAYAN MOHANTY		//
68	CONTC/0002606/2020	SANTOSH KUMAR SAHU	ADV	//
		VS	VS	0

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69	CONTC/0002607/2020	BIRANCHINARAYAN MOHANTY PRANABANDHU SETHI VS	ADV VS	// // 0
70	CONTC/0002608/2020	BIRANCHINARAYAN MOHANTY PADMA CHARAN BEHERA VS	ADV VS	// // 0
71	CONTC/0002609/2020	BIRANCHINARAYAN MOHANTY UPENDRA KUMAR SAHU VS	SUKANTA KUMAR DALAI VS	// // 0
72	CONTC/0002610/2020	DR.GAVALI PARAG HARSHAD RAJANIKANTA PATEL VS	SUKANTA KUMAR DALAI VS	// // 0
73	CONTC/0002611/2020	DR.GAVALI PARAG HARSHAD, COLLECTOR SURENDRA PATEL VS	ADV VS	// // 0
74	CONTC/0002612/2020	DR.GAVALI PARAG HARSHAD SANJIVAN BAG VS	ADV VS	// // 0
75	CONTC/0002613/2020	DR.GAVALI PARAG HARSHAD RAJ KUMAR SUNANI VS	ADV VS	// // 0
76	CONTC/0002614/2020	DR.GAVALI PARAG HARSHAD DEBILAL NAIK VS	ADV VS	// // 0
77	CONTC/0002615/2020	DR.GAVALI PARAG HARSHAD BHARAT BHUSAN MUND VS	ADV VS	// // 0
78	CONTC/0002616/2020	DR.GAVALI PARAG HARSHAD GOPAL BAG VS	ADV VS	// // 0
79	CONTC/0002617/2020	DR.GAVALI PARAG HARSHAD DUSMANTA NAG VS	ADV VS	// // 0
		DR.GAVALI PARAG HARSHAD		//

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80	CONTC/0002618/2020	SANKARSAN SAHOO VS CHITRA ARUMUGAM	ADV. VS	// ()
81	CRLA/0000396/2020	MUNNA ALAM BUX VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	BONAI /21 /2020 () //
82	CRLA/0000397/2020	MINATI MOHANTY VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	SAHID NAGAR P.S. /337 /2016 () //
83	CRLA/0000398/2020	BABULI @ ASHOK MAHARANA VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	SARANAKUL /167 /2013 () //
84	CRLMC/0001154/2020	SATYABRATA MOHAPATRA VS STATE OF ODISHA	S.P.DASH VS	/ /0 () //
85	CRLMC/0001155/2020	SUKANT KUMAR BEHERA VS STATE OF ODISHA	PRONOY MOHANTY VS	RANPUR /262 /2019 () //
86	CRLMC/0001156/2020	SUKANT KUMAR BEHERA VS STATE OF ODISHA	PRONOY MOHANTY VS	RANPUR /262 /2019 () //
87	CRLMC/0001157/2020	LAMBODHAR@BAMBODAR MOHANTA VS STATE OF ODISHA	ROHIT MAHATO VS	KARANJIA /189 /2016 () //
88	CRLMC/0001158/2020	PRABIN KUMAR AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LATHOR /50 /2020 () //
89	CRLMC/0001159/2020	GHANASHYAM MALIK VS STATE OF ODISHA(VIG.)	PRAVASH CH.JENA VS	BALASORE VIGILANCE /43 /2018 () //
90	CRLMP/0000705/2020	LALATENDU BARIK VS STATE OF ODISHA	SANGRAM RATH VS	/ /0 () //
91	CRLMP/0000706/2020	KANGALI CHARAN JENA	B.K.ROUTRAY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0000707/2020	BHIMASEN SWAIN	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0000708/2020	NARENDRA KUMAR MISHRA	DHIRENDRA KUMAR MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0000709/2020	BIKRAM NAYAK	ANTARYAMI SWAIN	/ /0
		VS	VS	()
		D.C.P, KHURDA		//
95	CRLMP/0000710/2020	RAMA CHANDRA BEHERA	M/S.A.K.SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0000711/2020	LAXMIPRIYA MANDAL	PRAVASH CH.JENA	MARINE PST TALCHUA /49 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0000712/2020	RAJIB PANDA	M/S.AMIYA KUMAR TARAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0000713/2020	SUJATA SAMANTARAY	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0000714/2020	NRUSINGH DAS	PABITRA BEHERA	/ /0
		VS	VS	()
		D.G.P, ODISHA		//
100	CRLMP/0000715/2020	BALARAM SINGH	RABI NARAYAN BEHERA	MAHANGA /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0000716/2020	BIDYADHAR DAS	PRABIR KUMAR RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000717/2020	RANJAN KUMAR PARIDA	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()

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103	CRLMP/0000718/2020	STATE OF ODISHA PRADEEP BEHERA VS	N.SAHANI VS	// //0 ()
104	CRLREV/0000315/2020	STATE OF ODISHA SURESH KUMAR SAHOO VS	DEEPALI MAHAPATRA VS	// TANGI /75 /2020 ()
105	LAA/0000018/2020	STATE OF ODISHA UNION OF INDIA VS	PARTHA SARATHI NAYAK VS	// // ()
106	MACA/0000488/2020	MANJULA HARIJAN @ DOM THE NEW INDIA aSSURANCE CO. LTD. VS	S.A.ALI VS	// // ()
107	MATA/0000073/2020	LEKHAN SAMANTARAY ANUPAMA AGRAWAL VS	SAMAPIKA MISHRA VS	// // ()
108	MATA/0000074/2020	OM PRAKASH AGRAWAL ANGSUMAN ROY VS	MRUGANKA PATTNAIK VS	// // ()
109	OTAPL/0000003/2020	MANINI JENA @ ROY NALCO. VS	PAMI RATH VS	// // ()
110	OTAPL/0000004/2020	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS NALCO. VS	PAMI RATH VS	// // ()
111	OTAPL/0000005/2020	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS NALCO. VS	PAMI RATH VS	// // ()
112	RVWPET/0000251/2020	THE COMMISSIONER OF CENTRAL EXCISE AND CUSTOMS JAGANNATH KHUNTIA VS	NITISH KUMAR MISHRA VS	// // ()
113	WA/0000406/2020	SHANKAR DAS SAMIR KUMAR BEHERA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// // () //

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114	WA/0000407/2020	BENUDHAR MEHER VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
115	WA/0000408/2020	STATE OF ODISHA VS HIRALAL PRADHAN	SR.S.C. (S AND ME) VS	// 0 //
116	WA/0000409/2020	STATE OF ODISHA VS GOURA CHANDRA MOHANTA	SR.S.C. VS	// 0 //
117	WA/0000410/2020	STATE OF ODISHA VS TUSHAR KANTI DAS	A.G.A. VS	// 0 //
118	WA/0000411/2020	STATE OF ODISHA VS GOPAL KRUSHNA MISHRA	A.G.A. VS	// 0 //
119	WP(C)/0016034/2020	MUKUNDA ROUT VS THE PRINCIPAL SECRETARY TO GOVT.S AND ME EDUCATION DEPTT.	R.R.DAS VS	// 0 //
120	WP(C)/0016035/2020	RANJAN KUMAR PANIGRAHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
121	WP(C)/0016036/2020	BISWAJIT THAKUR VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
122	WP(C)/0016037/2020	BINATA PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
123	WP(C)/0016038/2020	SUKHILA KUMAR PANIGRAHY VS STATE OF ODISHA	A.PARIDA VS	// 0 //
124	WP(C)/0016039/2020	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	A.PARIDA VS	// 0 //
125	WP(C)/0016040/2020	ANIPI DURJYADHANA	A.PARIDA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0016041/2020	BIBEKANANDA MAHAPATRA	A.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0016042/2020	CHITRASEN SAHU	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0016043/2020	RANJAN KUMAR TALUKDAR	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0016044/2020	GUNAMANI PALO	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0016045/2020	LOBHANDRI TANDI	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0016046/2020	PRATIVA TANDI	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0016047/2020	AJAYA KUMAR BEHERA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0016048/2020	RAJENDRA NAIK	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		SECRETARY TO GOVT.OF ODISHA		//
134	WP(C)/0016049/2020	VILLAGERS OF ACHALAKOT VILLAGE	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0016050/2020	VILLAGERS OF ACHALAKOT VILLAGE	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0016051/2020	DR.SACHIN R	PAMI RATH	//
		VS	VS	0

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137	WP(C)/0016052/2020	STATE OF ODISHA JAGAT PRASAD SABAT VS	SISIR KUMAR PUROHIT VS	// // 0
138	WP(C)/0016053/2020	STATE OF ODISHA PRADYUMNA SATPATHY VS	R.ACHARY VS	// // 0
139	WP(C)/0016054/2020	STATE OF ODISHA MAA SARALA EDUCATION AND CHARITABLE TRUST VS	BIRAJ P.B. BAHALI VS	// // 0
140	WP(C)/0016055/2020	STATE OF ODISHA TOPILAL MAJHI VS	B.C.GHADEI VS	// // 0
141	WP(C)/0016056/2020	STATE OF ODISHA BHABANI PRASAD KAR VS	PRABODHA CH.NAYAK VS	// // 0
142	WP(C)/0016057/2020	STATE OF ODISHA RAJ NARAYAN PATTNAIK VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0
143	WP(C)/0016058/2020	UNION OF INDIA BHABANI PRASAD KAR VS	PRABODHA CH.NAYAK VS	// // 0
144	WP(C)/0016059/2020	STATE OF ODISHA DIBAKAR SWAIN VS	BIRAJA PRASANNA DAS VS	// // 0
145	WP(C)/0016060/2020	STATE OF ODISHA JAGADISH SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
146	WP(C)/0016061/2020	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0
147	WP(C)/0016062/2020	STATE OF ODISHA JANAKI PATRA VS	BIRAJA PRASANNA DAS VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0016063/2020	GODABARI ROUT VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
149	WP(C)/0016064/2020	SWARNALATA SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
150	WP(C)/0016065/2020	RATNESWAR WOMEN SELF HELP GROUP VS STATE OF ODISHA	S.P.DAS VS	// 0 //
151	WP(C)/0016066/2020	JIBAN KUMAR NAYAK VS TAHASILDAR BHUBANESWAR	SUDHIR KUMAR MALLICK VS	// 0 //
152	WP(C)/0016067/2020	BABAJI CHARAN SAHOO VS THE SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	SUDHIR KUMAR MALLICK VS	// 0 //
153	WP(C)/0016068/2020	GOPAL CHARAN NAYAK VS COLLECTOR PURI	SUDHIR KUMAR MALLICK VS	// 0 //
154	WP(C)/0016069/2020	BHARAT SAHU VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
155	WP(C)/0016070/2020	JAY PRAKASH GUPTA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
156	WP(C)/0016071/2020	RASMI RANJAN BALA VS MADHUSMITA BALA	PRASANTA KUMAR SAHOO VS	// JUDGE FAMILY COURT,BHUBANESWAR(Khordha *) CP/0000460/2017
157	WP(C)/0016072/2020	TULAMANJARI SAHU VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
158	WP(C)/0016073/2020	SRIDHARA MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
159	WP(C)/0016074/2020	LAXMAN ACHARYA	BIRAJA PRASANNA SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :03/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0016075/2020	NIRANAJ PAIKRAY	SAMEER KU.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0016076/2020	MD.QAISAR IQBAL ALI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0016077/2020	BHUMISUTA PRADHAN	SANTOSH KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0016078/2020	ARUNIMA MAHAPATRA	NIRANJAN PANDA	//
		VS	VS	JUDGE FAMILY COURT,CUTTACK(Cuttack)
		SHIBESH MOHAPATRA		CMA/0000012/2019
164	WP(C)/0016079/2020	ANANDAGOPAL PANDA	BALARAM NAYAK	//
		VS	VS	0
		SHARMISTHA SENAPATI		//
165	WP(C)/0016080/2020	MEENA KUMARI MAHARANA	SATYABRATA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0016081/2020	RABINDRA KUMAR BISWAL	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
167	WP(C)/0016082/2020	RAMAKANTA MAHAKUD	SATYABRATA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0016083/2020	BINODINI DEVI	SAROJ KUMAR PADHI	//
		VS	VS	0
		SUB COLLECTOR BHUBANESWAR		//
169	WP(C)/0016084/2020	PRAKASH PANIGRAHI @ PRAKASH CHANDRA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ORISSA		//
170	WP(C)/0016085/2020	KUMARI PRIYADARSINI HEMBRAM	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0016086/2020	STATE OF ODISHA ARUNIMA MAHAPATRA VS SHIBESH MOHAPATRA	NIRANJAN PANDA VS	// // JUDGE FAMILY COURT,CUTTACK(Cuttack) IA/0000023/2016
172	WP(C)/0016087/2020	ALOK SAHOO VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// () //
173	WP(C)/0016088/2020	SAROJINI DEI VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// () //
174	WP(C)/0016089/2020	BAISHNAB CHARAN PRUSTY VS STATE OF ODISHA	ABHIRAM SWAIN VS	// () //
175	WP(C)/0016090/2020	SATRUGHNA ROUT VS STATE OF ODISHA	V.NARASINGH VS	// () //
176	WP(C)/0016091/2020	SUJIT KUMAR MOHAPATRA VS STATE OF ODISHA	ANUPAM DASH VS	// () //
177	WP(C)/0016092/2020	MAHESH KUMAR SETHY VS STATE OF ODISHA	K.K.SWAIN VS	// () //
178	WP(C)/0016093/2020	KISHORI JAYANTI BHANJABABU @ JAYANTI BHANJABABU VS STATE OF ODISHA	ANUPAM DASH VS	// () //
179	WP(C)/0016094/2020	SUBRATA KUMAR MOHAPATRA VS STATE OF ODISHA	ANUPAM DASH VS	// () //
180	WP(C)/0016095/2020	PURUSOTTAM DAS VS STATE OF ODISHA	K.K.SWAIN VS	// () //
181	WP(C)/0016096/2020	SUDIPTA KUMAR MOHAPATRA VS STATE OF ODISHA	ANUPAM DASH VS	// () //

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FILING REPORT AS ON :03/07/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0016097/2020	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0016098/2020	MADHAB CHANDRA NAYAK VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
184	WP(C)/0016099/2020	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
185	WP(C)/0016100/2020	SUNANDA KUMAR NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0016101/2020	SHUNYASAKTA EDUCATONAL CHARITABLE TRUST VS STATE OF ODISHA	DR.VS.PRASAD DASH VS	// 0 //
187	WP(C)/0016102/2020	LAKSHMI KANTA DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
188	WP(C)/0016103/2020	PANCHANAN NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
189	WP(C)/0016104/2020	JAGADISHA DEBTA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
190	WP(C)/0016105/2020	K.SRIDEVI VS STATE OF ODISHA	V.NARASINGH VS	// 0 //
191	WP(C)/0016106/2020	RANJAN KUMAR MUDULI VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
192	WP(C)/0016107/2020	MURALIDHAR KAR VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
193	WP(C)/0016108/2020	PRAKASH CHANDRA KAR	H.K.ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0016109/2020	TIRTHANANDA MALLIK	BAIJAYANTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0016110/2020	UMAKANTA NAYAK	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0016111/2020	SANTANU KUMAR MALLICK	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0016112/2020	BHARATI DASH	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0016113/2020	BIBHUTI BHUSAN JAYDEV BISWAL	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0016114/2020	SUSIL DUTTA NAYAK	AMIYA KUMAR MOHANTY..A	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0016115/2020	BASANTI ROUT	AMIYA KUMAR MOHANTY..A	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0016116/2020	PRADEEP KUMAR BEHERA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0016117/2020	RAJESH KUMAR KHATUA	BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0016118/2020	DEBASIS PANI	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0016119/2020	ANANTA KUMAR DIGAL	ASIT KUMAR CHAUDHURY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0016120/2020	STATE OF ODISHA SUBHASHREE SUBHRAJYOTI NATH VS	SURESH KUMAR PANDA VS	// // 0
206	WP(C)/0016121/2020	LIFE INSURANCE CORPORATION OF INDIA UNION OF INDIA VS	BIMBISAR DASH VS	// // 0
207	WP(C)/0016122/2020	LOVABATI MALLICK SHANATAN JENA VS	L.BHUYAN VS	// // 0
208	WP(C)/0016123/2020	COLLECTOR CUM DISTRICT MAGISTRATE KEONJHAR ASHOK KUMAR PUROHIT VS	J.K.KHANDAYATRAY VS	// // 0
209	WP(C)/0016124/2020	STATE OF ODISHA PRADEEP BEHERA VS	N.SAHANI VS	// // 0
210	WP(C)/0016125/2020	STATE OF ODISHA SIDDHARTHA SANKAR SAHOO VS	SADASIVA PATRA..1 VS	// // 0
211	WP(C)/0016126/2020	STATE OF ODISHA SUNIL KUMAR SAHU VS	DEBASIS TRIPATHY VS	// // 0
212	WP(C)/0016127/2020	THE STATE OF ODISHA ANANTA SWAIN VS	PRABODHA CHANDRA NAYAK VS	// // 0
213	WP(C)/0016128/2020	STATE OF ODISHA PRATAP KUMAR SAMAL VS	ALOK KU.MOHAPATRA VS	// // 0
214	WP(C)/0016129/2020	ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD. PARAMANANDA PAHANTASINGH VS	PRAFULLA KUMAR KAR VS	// // 0
215	WP(C)/0016130/2020	STATE OF ODISHA SUJIT KUMAR MAITY VS	DAMODAR SAHU VS	// // 0
		TAHASILDAR MAHAKALAPADA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0016131/2020	PRASANT KUMAR BEHERA VS THE STATE OF ORISSA	ABHIJIT PATI VS	// 0 //
217	WP(C)/0016132/2020	PRAJESHA PRASAD MISHRA VS WESCO UTILITY HEADQUARTER	B.S.TRIPATHY..1 VS	// 0 //
218	WP(C)/0016133/2020	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
219	WP(C)/0016134/2020	MINAKETAN SAHOO VS REGIONAL MANAGER RESERVE BANK OF INDIA	PRAKASH K.MISHRA VS	// 0 //
220	WP(C)/0016135/2020	UMAKANTA SAMAL VS STATE OF ODISHA	B.B.SWAIN VS	// 0 //
221	WP(C)/0016136/2020	SANTOSH KUMAR SWAIN VS UNION OF INDIA	B.B.SWAIN VS	// 0 //
222	WP(C)/0016137/2020	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0016138/2020	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0016139/2020	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0016140/2020	ACHYUTANANDA PALEI VS STATE OF ODISHA	S.K.BHANJADEO VS	// 0 //
226	WP(C)/0016141/2020	SARAT KUMAR DALEI VS STATE OF ODISHA	S.K.BHANJADEO VS	// 0 //
227	WP(C)/0016142/2020	GANESWAR SAHOO	S.K.BHANJADEO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0016143/2020	GOBARDHAN SAMAL	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0016144/2020	M/S.ORISSA STEVEDORES LTD.	KAJAL SAHOO	//
		VS	VS	0
		DESIGNATED COMMITTEE CENTRAL GST AND CUSTOMS		//
230	WP(C)/0016145/2020	SUJATA DAS	DILLIP KUMAR PRADHAN	//
		VS	VS	0
		THE SECRETARY DEPARTMENT OF HIGHER EDUCATION		//
231	WP(C)/0016146/2020	MAMATA DASH	PRAKASH KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0016147/2020	PRAFULLA KUMAR JENA	KRUSHNA PRAKASH JENA	//
		VS	VS	0
		INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY		//
233	WP(C)/0016148/2020	SAMAL BARRAGE EMPLOYEES UNION	GOPINATH PANDA	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER		//
234	WP(C)/0016149/2020	KESHAB CHANDRA BAG	GOURI KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0016150/2020	SECRETARY TO GOVERNMENT OF ODISHA	ADDL.GOV'T ADVOCATE	//
		VS	VS	0
		RATNAKAR DAS		//
236	WP(C)/0016151/2020	STATE GOVERNMENT OF ODISHA	ADDL.GOV'T.ADVOCATE	//
		VS	VS	0
		RITA RAY		//
237	WP(C)/0016152/2020	STATE GOVERNMENT OF ODISHA	ADDL.GOV'T.ADVOCATE	//
		VS	VS	0
		SUDARSAN DAS		//
238	WP(C)/0016153/2020	STATE OF ODISHA	ADDL.GOV'T.COUNSEL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0016154/2020	DAMBARUDHAR PANDA CHANDRIKA DAS VS STATE OF ODISHA	SOUBHAGYA S.DAS VS	// // 0 //
240	WP(C)/0016155/2020	RAMA CHANDRA PRADHAN VS STATE OF ODISHA	SOUBHAGYA S.DAS VS	// 0 //
241	WP(C)/0016156/2020	BHAGIRATHI SATAPATHY VS UTKAL UNIVERSITY VANIVIHAR	K.K.SWAIN VS	// 0 //
242	WP(C)/0016157/2020	SUBASMANI SINGH VS COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	K.K.SWAIN VS	// 0 //
243	WP(C)/0016158/2020	GOPALPUR COLLEGE GOPALPUR BALASORE PRAKASH RANJAN BARIK VS THE ASSISTANT PROVIDENT FUND COMMISSIONER	VS VS	// 0 //
244	WP(C)/0016159/2020	MALINI BHASKARAN @ KUNDA VS RESERVE BANK OF INDIA	SAHASRA JYOTI NANDA VS	// 0 //
245	WP(C)/0016160/2020	DR.BISHWANATH PARIJA VS THE STATE OF ODISHA	B.S.RAYAGURU VS	// 0 //
246	WP(C)/0016161/2020	MALINI KUNDA VS RESERVE BANK OF INDIA	SAHASRA JYOTI NANDA VS	// 0 //
247	WP(C)/0016162/2020	MALINI BHASKARAN @ KUNDA VS RESERVE BANK OF INDIA	SAHASRA JYOTI NANDA VS	// 0 //
248	WP(C)/0016163/2020	SUSHAMA KHUNTIA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
249	WP(C)/0016164/2020	RANJAN KUMAR PADHI VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0016165/2020	KASTURIKA MOHANTY VS REGIONAL DIRECTOR D.A.V.INSTITUTION	SITIKANT MISHRA VS	// 0 //
251	WP(C)/0016166/2020	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
252	WP(C)/0016167/2020	M/S.LTB INFRACONSULTANTS PVT.LTD VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
253	WP(C)/0016168/2020	SURENDRA KUMAR JETHY VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
254	WP(C)/0016169/2020	MALLICK KRUPASINDHU BIRABARA DEO VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
255	WP(C)/0016170/2020	GOURI SHANKAR SAHU VS STATE OF ORISSA	PITAMBAR PATRA VS	// 0 //
256	WP(C)/0016171/2020	BHAKTARANJAN BHUYAN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
257	WP(C)/0016172/2020	KAILASH CHANDRA BARIK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
258	WP(C)/0016173/2020	SUKADEB PATRA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
259	WP(C)/0016174/2020	BASANTA KUMAR PANDA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
260	WP(C)/0016175/2020	SUNIL KUMAR KHUNTIA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
261	WP(C)/0016176/2020	SACHIDANANDA SARANGI	AMITAV DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0016177/2020	BALLAV KUMAR BEHERA	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0016178/2020	HARIS CHANDRA NAYAK	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0016179/2020	NIMAIN CH.SAHOO	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0016180/2020	RAHIM BUX KHAN	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0016181/2020	SANTOSH KUMAR SAHOO	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0016182/2020	ALEKHA KUMAR NAIK	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0016183/2020	DHANESWAR JENA	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0016184/2020	RABINDRA BISWAL	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0016185/2020	BINDU BHUSAN MAJHI	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0016186/2020	LAXMIDHAR DAS	AMITAV DAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0016187/2020	BINOD BIHARI KABAT	AMITAV DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0016188/2020	STATE OF ODISHA DHIRENDRA KUMAR MISHRA VS	AMITAV DAS VS	// // ()
274	WP(C)/0016189/2020	STATE OF ODISHA UMAKANTA ROUT VS	AMITAV DAS VS	// // ()
275	WP(C)/0016190/2020	STATE OF ODISHA JAYADEBA MAHALIK VS	AMITAV DAS VS	// // ()
276	WP(C)/0016191/2020	STATE OF ODISHA BHASKAR BAL VS	AMITAV DAS VS	// // ()
277	WP(C)/0016192/2020	STATE OF ODISHA SATYASOVON PADHI VS	AMITAV DAS VS	// // ()
278	WP(C)/0016193/2020	STATE OF ODISHA SANATAN SETHI VS	AMITAV DAS VS	// // ()
279	WP(C)/0016194/2020	STATE OF ODISHA JAYASHREE GURUCHAND VS	AMITAV DAS VS	// // ()
280	WP(C)/0016195/2020	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	AMITAV DAS VS	// // ()
281	WPCRL/0000054/2020	STATE OF ODISHA GAGAN@PANCHANAN MALIK VS	PRAMOD KUMAR MISHRA VS	// // AUL /94 /2020 ()
282	WPCRL/0000055/2020	STATE OF ODISHA ANIL BHARATI@ANIL KUMAR BHARATI VS	RAJENDRA KUMAR DASH VS	// // DHUSURI /61 /2020 ()
283	WPCRL/0000056/2020	STATE OF ODISHA JAYANARAYAN PATTNAIK VS STATE OF ODISHA	SUBHASISH DAS VS	// // SINGHADWAR PS /46 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WPCRL/0000057/2020	CHINMAYEE JENA@SONU KRISHNA JENA VS STATE OF ODISHA	SEVATI SOREN VS	/ /0 () //
285	ABLAPL/0007663/2020	HIMANSHU SAMAL VS STATE OF ODISHA	P.R.SINGH VS	BALIMI /84 /2020 () //
286	ABLAPL/0007664/2020	MOHINI GUNJULI VS STATE OF ODISHA	SACHIDANANDA DASH VS	PADWA /43 /2020 () //
287	ABLAPL/0007665/2020	ASHANTI DALEI VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /217 /2020 () //
288	ABLAPL/0007666/2020	PRAMOD MOHANTY VS STATE OF ODISHA	RAJENDRA N.ROUT VS	BHADRAK TOWN /173 /2020 () //
289	ABLAPL/0007667/2020	D.ADITYA NARAYAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /202 /2020 () //
290	ABLAPL/0007668/2020	PRAMOD KUMAR TANDI @ TUNA TANDI VS STATE OF ODISHA	B.R.TRIPATHY VS	KESINGA /257 /2019 () //
291	ABLAPL/0007669/2020	TAPAN KU MOHAPATRA @ TAPAN KUMAR MOHAPATRA VS STATE OF ODISHA	MOHAPATRA VS	/ /0 () //
292	ABLAPL/0007670/2020	BASANTI MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /177 /2020 () //
293	ABLAPL/0007671/2020	EKALAK ALLI VS STATE OF ODISHA	M/S.BASANTA KU DAS VS	JALESWAR /105 /2020 () //
294	ABLAPL/0007672/2020	SASADHAR SAHU @ CHULIA VS STATE OF ODISHA	SANJAY KU PARIDA VS	INDUSTRIAL /40 /2020 () //
295	ABLAPL/0007673/2020	PADMANABHA SAHU	JUGALA KISHORE PANDA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0007674/2020	FAKIR @ SK.ASIKUR REHEMAN	JAYANTA KU MAJHI	BALASORE SADAR /172 /2016
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0007675/2020	JHAMPUDI MANI JENA @ JHAMPUDI DAS	JAYANTA KU MAJHI	BALIAPAL /336 /2018
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0007676/2020	BAIDHAR MAJHI @ PRASANTA MAJHI	JAYANTA KU MAJHI	BALASORE TOWN /117 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0007677/2020	BHIMA @ JAYA CHANDRA DAS	JAYANTA KU MAJHI	REMUNA /96 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0007678/2020	TUNA @ UMAKANTA NAYAK	CHEERA RANJAN SATAPATHY	JAGATSINGPUR /216 /2017
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0007679/2020	DUSHASANA BARIK	JAYANTA KU MAJHI	BALIAPAL /116 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0007680/2020	LITAN SAMANTARAY @ SAROJ KUMAR SAMANTARAY	SOURABH.MOHAPATRA	SALIPUR /218 /2019
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0007681/2020	SAMBHU PARMANIK	MANORANJAN MISHRA	MARINE PST TALCHUA /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0007682/2020	RANJAN KUMAR PRADHAN	MANORANJAN ACHARYA	ODAGAON /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0007683/2020	CHAITANYA SAHU	JAGABANDHU SAHU	PUINTALA /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0007684/2020	SOMANATH BHUJABAL	AMLAN SHAKTI PAUL	KHURDA P.S. /200 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0007685/2020	STATE OF ODISHA PARESH KUMARI BHANJADEO VS	BIKRAM KISHORE NAYAK VS	// CHANDABALI /108 /2020 ()
308	ABLAPL/0007686/2020	STATE OF ODISHA DR. DEEPAK KUMAR PARIDA VS	H.N.MOHAPATRA VS	// / /0 ()
309	ABLAPL/0007687/2020	STATE OF ODISHA CHINMAYA KUMAR PANDA VS	ROHIT MAHATO VS	// / /0 ()
310	ABLAPL/0007688/2020	STATE OF ODISHA MIDHIYAN SWAL SINGH 2 MIDIYAN SWAL SINGH VS	B.B.ROUTRAY VS	// RAYAGADA /37 /2019 ()
311	ABLAPL/0007689/2020	STATE OF ODISHA SANJAY BADHEI VS	B.B.ROUTRAY VS	// MELCHHAMUNDA /92 /2020 ()
312	ABLAPL/0007690/2020	STATE OF ODISHA BASUDEV SAHOO VS	ARUN KUMAR DAS-1 VS	// NIHALPRASAD /58 /2019 ()
313	ABLAPL/0007691/2020	STATE OF ODISHA ROHIT SAGAR VS	DIPTI RANJAN BHOKTA VS	// KORAPUT TOWN /138 /2019 ()
314	ABLAPL/0007692/2020	STATE OF ODISHA SIMADRI MALLICK VS	JAYADEBA BEHERA VS	// NAYAGARH /29 /2020 ()
315	ABLAPL/0007693/2020	STATE OF ODISHA N.DINABANDHU PATRA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /205 /2020 ()
316	ABLAPL/0007694/2020	STATE OF ODISHA KALPATARU PRADHAN VS	JYOTIRMAYA SAHOO VS	// BUGUDA /127 /1990 ()
317	ABLAPL/0007695/2020	STATE OF ODISHA AJITA MOHANTY VS STATE OF ODISHA	BISWARANJAN SAHOO VS	// BAIDYANATHPUR /113 /2015 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0007696/2020	N.PABITRA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /142 /2020 () //
319	ABLAPL/0007697/2020	B.BHAGIRATHI PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /204 /2020 () //
320	ABLAPL/0007698/2020	MANOJ NAYAK VS STATE OF ODISHA	BISWA RANJAN SAHOO VS	PATTAPUR (DIGAPAHANDI) /241 /2019 () //
321	ABLAPL/0007699/2020	MAMI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /173 /2020 () //
322	ABLAPL/0007700/2020	SARAT CHANDRA BEHERA @ SARAT BEHERA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	BAGHAMARI /59 /2020 () //
323	ABLAPL/0007701/2020	GURUBARI BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	PURIGHAT /45 /2020 () //
324	ABLAPL/0007702/2020	LITAN SAMANTARAY @ SAROJ KUMAR SAMANTARAY VS STATE OF ODISHA	SURAJ MOHAPATRA VS	NISCHINTAKOILI /130 /2019 () //
325	ABLAPL/0007703/2020	BIJAY SAHU VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR SADAR /137 /2020 () //
326	ABLAPL/0007704/2020	KALYANI SINGH VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	MAHILA P.S. BUXIBAZAR /47 /2020 () //
327	ABLAPL/0007705/2020	CHITRANANDA JENA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	/ /0 () //
328	ABLAPL/0007706/2020	GANGANA @ GHANA SYAM TADINGI @ GJANAKUMAR VS STATE OF ODISHA	NIKUNJ KUMAR MISHRA VS	RAYAGADA TOWN /199 /2020 () //
329	ABLAPL/0007707/2020	RABINDRA BEHERA	MANAS CHAND	BAGHAMARI /58 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0007708/2020	RAJU @ ANIL PUHANA	BITAS KU SWAIN	NIALI /164 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0007709/2020	GAJARAJ MATIALI	PULAKESH MOHANTY	SINDHIKELA PS /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0007710/2020	AKSHAYA PRADHAN	SANJAYA NARAYAN SAHOO	PURUNAKATAK /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0007711/2020	BILU DAS	JAYAKRISHNA MOHAPATRA	Dhamara Police Station /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0007712/2020	ARU @ ARUN KUMAR SAHOO	AJIT KU ROUT	DHENKANAL SADAR /443 /2019
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0007713/2020	SHYAM SUNA	B.S.DASPARIDA	ULLUNDA /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0007714/2020	MANJULATA PARIDA	B.S.DASPARIDA	BHADRAK RURAL /100 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0007715/2020	ALOK KUMAR PATI	B.S.DASPARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0007716/2020	KUNANANDA PARIDA	USHA RANI PADHI	MAHANGA /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0007717/2020	PRAMOD GANTA	DEEPALI MAHAPATRA	GUDARI /40 /2020
		VS	VS	()
		STATE		//
340	ABLAPL/0007718/2020	KAILASH CHANDRA SWAIN	DEEPAK KUMAR DAS	GOP /162 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0007719/2020	STATE OF ODISHA K.SANJEEVA @ SANJI REDDY VS STATE	PRASANTA KUMAR PANDA VS	// JARADA /93 /2020 ()
342	ABLAPL/0007720/2020	RAJA @ RAJA BABU KHAN VS STATE OF ODISHA	S.ROUT VS	// DARGHA BAZAR /116 /2019 ()
343	ABLAPL/0007721/2020	SUJAN @ MANORANJAN DAS VS STATE OF ODISHA	CHHABI BEHERA VS	// KHANDAGIRI P.S. /299 /2020 ()
344	ABLAPL/0007722/2020	KRUSHNA CHANDRA BANCHHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	// PATNAGARH /105 /2020 ()
345	ABLAPL/0007723/2020	RABIKARA PADHAN VS STATE OF ODISHA	J.N.PANDA VS	// KESINGA /46 /2020 ()
346	ABLAPL/0007724/2020	MANOJ DALAI VS STATE OF ODISHA	SURESH KUMAR JENA VS	// JAJPUR SADAR /98 /2020 ()
347	ABLAPL/0007725/2020	KALANDI JENA @ RANJAN JENA VS STATE OF ODISHA	DEBASNAN DAS VS	// SAHID NAGAR P.S. /253 /2020 ()
348	ABLAPL/0007726/2020	SUMANTA PRADHAN VS STATE OF ODISHA	B.B.ROUTRAY VS	// SAMAL /89 /2020 ()
349	ABLAPL/0007727/2020	GANESH CHANDRA SAHOO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// JALESWAR /52 /2016 ()
350	ABLAPL/0007728/2020	BISWANATH DAS @ BISUA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// INDUSTRIAL /83 /2020 ()
351	ABLAPL/0007729/2020	SABARAM SETH @ SOBHARAM SETH VS STATE OF ODISHA	B.B.ROUTRAY VS	// SOHELLA /75 /2020 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0007730/2020	SAYED JAFER ALAM VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	PURUNABAZAR /113 /2020 () //
353	ABLAPL/0007731/2020	DWARIKA GUPTA VS STATE OF ODISHA	SUBRATA PANDA VS	KANTABANIA PS /45 /2020 () //
354	ABLAPL/0007732/2020	SANDEEP @ SANJOY GUPTA VS STATE OF ODISHA	SUBRATA PANDA VS	/ /0 () //
355	ABLAPL/0007733/2020	BRUNDBAN BEHERA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BINJHARPUR /22 /2019 () //
356	ABLAPL/0007734/2020	MAYADHAR PANI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDRASEKHARPUR /338 /2019 () //
357	ABLAPL/0007735/2020	DAMODAR SAHOO @ DAMA SAHOO VS STATE OF ODISHA	A. PATTANAİK VS	BOLAGARH P.S. /106 /2020 () //
358	ABLAPL/0007736/2020	DULABHA NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ANDIRAKANCHA /6 /2020 () //
359	ABLAPL/0007737/2020	HALDHAR BAG VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ANDIRAKANCHA /6 /2020 () //
360	ABLAPL/0007738/2020	HALDHAR BAG VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ANDIRAKANCHA /5 /2020 () //
361	ABLAPL/0007739/2020	JYOTI PRAKASH MOHAPATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	JALESWAR /203 /2020 () //
362	ABLAPL/0007740/2020	RAJA GOCHHAYAT VS STATE OF ODISHA	S.K.BHANJADEO VS	ANGUL TOWN /446 /2020 () //
363	ABLAPL/0007741/2020	KRUPASINDHU MAHAPATRA	S.K.BHANJADEO	KHURDA P.S. /199 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0007742/2020	RAMESH CHANDRA DAS @ RAMESH DAS	S.K.BHANJADEO	BEGUNIA P.S. /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0007743/2020	SHYAM SUNDAR GURU	ASIT KUMAR JENA	MATHILI /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0007744/2020	ARAKHITA SETHI	ROHIT MAHATO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0007745/2020	BAJUA @ BIBEKANANDA ROUT	SOUBHAGYA KUMAR DASH	SOSO /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0007746/2020	ASHA MALI	SOMANATH SATAPATHY	BADAGODA P.S. /130 /2019
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0007747/2020	PRANAYA KUMAR CHOUHAN	SUKANTA KUMAR DALAI	LALBAG /165 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0007748/2020	P. LINGU RAO @ P. LINGU	SOMANATH SATAPATHY	BADAGODA P.S. /149 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0007749/2020	SONI BIBI	S.R. MULIA	SAHID NAGAR P.S. /197 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0007750/2020	SUSANTA MALIK	P.K. BEHERA	KENDRAPARA /136 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0007751/2020	SUDHIR KUMAR SAHOO	ROHIT MAHATO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0007752/2020	MUNA @ PRADEEP MOHANTY @ PRADEEP KUMAR MOHANTY	KUMAR MOHANTY	BASTA /92 /2015
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0007753/2020	STATE OF ODISHA MAMALISA BARIK @ NAYAK VS	RADHARAMAN DAS NAYAK VS	// NANDIPADA /49 /2020 ()
376	ABLAPL/0007754/2020	STATE OF ODISHA DIPUNA BARAL VS	RAKESH KUMAR MALLICK VS	// JATNI P.S. /225 /2020 ()
377	WPC(OAC)/0003172/2018	STATE OF ODISHA DR.AMBUJA SATPATHY VS	M/S.MANOJ KUMAR MISHRA VS	// // ()
378	WPC(OAC)/0004124/2016	STATE OF ODISHA DR.AMBUJA SATAPATHY VS STATE OF ODISHA	M/S.DILIP KUMAR PATNAIK VS	// // () //

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MISC CASES FILED on :03/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2020 OTAPL/3/2020	NALCO.-MP	PAMI RATH
2	14/2020 OTAPL/3/2020	NALCO.-MP	PAMI RATH
3	15/2020 OTAPL/4/2020	NALCO.-MP	PAMI RATH
4	16/2020 OTAPL/4/2020	NALCO.-MP	PAMI RATH
5	17/2020 OTAPL/5/2020	NALCO.-MP	PAMI RATH
6	18/2020 OTAPL/5/2020	NALCO.-MP	PAMI RATH
7	47/2020 LAA/18/2020	UNION OF INDIA-MP	PARTHA SARATHI NAYAK
8	48/2020 LAA/18/2020	UNION OF INDIA-MP	PARTHA SARATHI NAYAK
9	80/2020 MATA/73/2020	ANUPAMA AGRAWAL-MP	SAMAPIKA MISHRA
10	81/2020 MATA/163/2015	HIMANSU SEKHAR ROUSTRAY-MP	M/S.S.DAS
11	88/2020 CMAPL/204/2020	KALABATI PRADHAN-MP	RASHMI KANTA ACHARYA
12	107/2020 CONTC/1173/2020	BISWAJIT MOHAPATRA-MP	M/S.JAYDEV SENGUPTA,D.K.PANDA,G.SINHA,A.MISHRA
13	108/2020 CONTC/1174/2020	ADIKANDA BHATTA-MP	M/S.JAYDEV SENGUPTA,D.K.PANDA,G.SINHA,A.MISHRA
14	109/2020 CONTC/1175/2020	DEEPAK KUMAR DAS-MP	M/S.JAYDEV SENGUPTA,D.K.PANDA,G.SINHA,A.MISHRA
15	146/2020 WPC(OAC)/2645/2014	SANTOSH KUMAR MANDAL-MP	M/S.SUMANTA KUMAR NAYAK
16	301/2020 RSA/217/2018	DASARATH SHARMA-MP	M/S.GAUTAM MUKHERJI
17	302/2020 RSA/64/2019	KAKSTURI SAHU-MP	M/S.BIBHU PRASAD TRIPATHY
18	394/2020 CRLREV/315/2020	SURESH KUMAR SAHOO-MP	DEEPALI MAHAPATRA
19	403/2020 CMP/406/2020	MUNAKI TANTY-MP	P.K.SATAPATHY
20	404/2020 CMP/407/2020	KULAMANI PATRA-MP	M/S.UMAKANT SAHOO
21	405/2020 CMP/408/2020	HARA PRASAD MAHAPATRA-MP	M/S.PADMA CHARAN KAR
22	406/2020 CMP/410/2020	KIRTY RANJAN MOHANTY-MP	B.N.MOHAPATRA
23	407/2020 CMP/410/2020	KIRTY RANJAN MOHANTY-MP	B.N.MOHAPATRA
24	433/2020 RVWPET/251/2020	JAGANNATH KHUNTIA-MP	NITISH KUMAR MISHRA
25	434/2020 RVWPET/251/2020	JAGANNATH KHUNTIA-MP	NITISH KUMAR MISHRA
26	435/2020	JAGANNATH KHUNTIA-MP	NITISH KUMAR MISHRA

27	RVWPET/251/2020 503/2020 FAO/328/2020	JUNIOR ENGINEER/JUNIOR MANAGER, M/S. NESCO LTD.- M/S. P.K.TRIPATHY	
28	600/2020 BLAPL/7109/2019	UCHHABA LOHAR-MP	J.N.PANDA
29	601/2020 BLAPL/10735/2019	DHANIRAM HARIJAN-MP	J.N.PANDA
30	602/2020 BLAPL/4279/2020	SEBATI BEHERA-MP	MANAS CHAND
31	603/2020 BLAPL/1565/2020	SURESH CHANDRA DIGAL-MP	SURYAKANTA DWIBEDI
32	604/2020 BLAPL/1038/2020	PRAKASH KUMAR PATRA-MP	B.S.DASPARIDA
33	605/2020 BLAPL/8097/2019	SANTOSH KHILLO-MP	RAJIB LOCHAN PATTNAIK
34	606/2020 BLAPL/4691/2020	JOGESWAR NAIK-MP	BIDYALOK MOHAPATRA
35	707/2020 CRLMC/1156/2020	SUKANT KUMAR BEHERA-MP	PRONOY MOHANTY
36	708/2020 CRLMC/1157/2020	LAMBODHAR@BAMBODAR MOHANTA-MP	ROHIT MAHATO
37	709/2020 CRLMC/1158/2020	PRABIN KUMAR AGRAWAL-MP	AMIT PRASAD BOSE
38	710/2020 CRLMC/1159/2020	GHANASHYAM MALIK-MP	PRAVASH CH.JENA
39	744/2020 CRLA/324/2015	KRUSHNA SETHI-MP	M/S.ASHOK DAS
40	745/2020 CRLA/85/2019	KALIA@KRUSHNA CHANDRA NAYAK-MP	RANJIT KESHARI RAY
41	746/2020 CRLA/397/2020	MINATI MOHANTY-MP	BIBHUTI BHUSAN NANDA
42	747/2020 CRLA/397/2020	MINATI MOHANTY-MP	BIBHUTI BHUSAN NANDA
43	748/2020 CRLA/397/2020	MINATI MOHANTY-MP	BIBHUTI BHUSAN NANDA
44	749/2020 CRLA/398/2020	BABULI @ ASHOK MAHARANA-MP	PRAKASH RANJAN BARIK
45	750/2020 CRLA/398/2020	BABULI @ ASHOK MAHARANA-MP	PRAKASH RANJAN BARIK
46	756/2020 MACA/343/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. NIPAL	CHANDRA MOHANTY
47	757/2020 MACA/291/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. NIPAL	CHANDRA MOHANTY
48	758/2020 MACA/410/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. NIPAL	CHANDRA MOHANTY
49	759/2020 MACA/488/2020	THE NEW INDIA aSSURANCE CO. LTD.-MP	S.A.ALI
50	801/2020 WA/406/2020	SAMIR KUMAR BEHERA-MP	JITENDRA KUMAR DIGAL
51	802/2020 WA/408/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
52	803/2020 WA/408/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
53	804/2020 WA/408/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
54	805/2020 WA/408/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
55	806/2020 WA/409/2020	STATE OF ODISHA-MP	SR.S.C.
56	807/2020 WA/409/2020	STATE OF ODISHA-MP	SR.S.C.
57	808/2020 WA/409/2020	STATE OF ODISHA-MP	SR.S.C.

58	809/2020 WA/409/2020	STATE OF ODISHA-MP	SR.S.C.
59	810/2020 WA/410/2020	STATE OF ODISHA-MP	A.G.A.
60	811/2020 WA/410/2020	STATE OF ODISHA-MP	A.G.A.
61	812/2020 WA/411/2020	STATE OF ODISHA-MP	A.G.A.
62	813/2020 WA/411/2020	STATE OF ODISHA-MP	A.G.A.
63	7502/2020 WP(C)/16035/2020	RANJAN KUMAR PANIGRAHI-MP	SAROJ KUMAR DASH
64	7503/2020 WP(C)/16036/2020	BISWAJIT THAKUR-MP	JAGABANDHU SAHU
65	7504/2020 WP(C)/16047/2020	AJAYA KUMAR BEHERA-MP	CHITTARANJAN PATTNAIK
66	7505/2020 WP(C)/16048/2020	RAJENDRA NAIK-MP	RABINDRA KUMAR PATNAIK
67	7506/2020 WP(C)/16049/2020	VILLAGERS OF ACHALAKOT VILLAGE-MP	H.N.MOHAPATRA
68	7507/2020 WP(C)/16050/2020	VILLAGERS OF ACHALAKOT VILLAGE-MP	H.N.MOHAPATRA
69	7508/2020 WP(C)/16051/2020	DR.SACHIN R-MP	PAMI RATH
70	7509/2020 WP(C)/23374/2019	ASHOK KUMAR DAS-MP	M/S.UMESH CHANDRA MOHANTY
71	7510/2020 WP(C)/16057/2020	RAJ NARAYAN PATTNAIK-MP	FALGUNI RAJGURU MOHAPATRA
72	7511/2020 WP(C)/16059/2020	DIBAKAR SWAIN-MP	BIRAJA PRASANNA DAS
73	7512/2020 WP(C)/16060/2020	JAGADISH SAHOO-MP	BIRAJA PRASANNA DAS
74	7513/2020 WP(C)/2255/2019	SANDEEP ACHARYA-MP	M/S PRABODHA CH. NAYAK
75	7514/2020 WP(C)/16061/2020	PRADEEP KUMAR SAHOO-MP	BIRAJA PRASANNA DAS
76	7515/2020 WP(C)/16062/2020	JANAKI PATRA-MP	BIRAJA PRASANNA DAS
77	7516/2020 WP(C)/16063/2020	GODABARI ROUT-MP	JATINDRA KUMAR MOHAPATRA
78	7517/2020 WP(C)/16064/2020	SWARNALATA SAHOO-MP	BIRAJA PRASANNA DAS
79	7518/2020 WP(C)/16065/2020	RATNESWAR WOMEN SELF HELP GROUP-MP	S.P.DAS
80	7519/2020 WP(C)/16069/2020	BHARAT SAHU-MP	BIRAJA PRASANNA SATAPATHY
81	7520/2020 WP(C)/2351/2018	rudra bhanu dora-MP	M/S.NIRMAL CHANDRA MOHANTY
82	7521/2020 WP(C)/16070/2020	JAY PRAKASH GUPTA-MP	SANTANU KUMAR SARANGI
83	7522/2020 WP(C)/11761/2018	DIPTIMAYEE DALAI-MP	M/S.SACHIDANANDA NAYAK
84	7523/2020 WP(C)/11762/2018	LAXMIPRIYA PANI-MP	M/S.SACHIDANANDA NAYAK
85	7524/2020 WP(C)/16072/2020	TULAMANJARI SAHU-MP	BIRAJA PRASANNA SATAPATHY
86	7525/2020 WP(C)/15987/2020	DIPTI RANJAN TRIPATHY-MP	RANJIT MOHANTY
87	7526/2020 WP(C)/15985/2020	MANMOHAN MAJHI-MP	RANJIT MOHANTY
88	7527/2020 WP(C)/11179/2020	GODABARISH KARAN-MP	KARUNAKAR GAYA
89	7528/2020	MD.QAISAR IQBAL ALI-MP	SAMEER KUMAR DAS

90	WP(C)/16076/2020 7529/2020	RABINDRA KUMAR BISWAL-MP	ARUN KUMAR PATRA
91	WP(C)/16081/2020 7530/2020	BINODINI DEVI-MP	SAROJ KUMAR PADHI
92	WP(C)/16083/2020 7531/2020	PRAKASH PANIGRAHI @ PRAKASH CHANDRA PANIGRAHI-MP	ARUN KUMAR PATRA
93	WP(C)/16084/2020 7532/2020	KUMARI PRIYADARSINI HEMBRAM-MP	BIJAYA KUMAR BEHERA I
94	WP(C)/16085/2020 7533/2020	ALOK SAHOO-MP	ARUN KUMAR PATRA
95	WP(C)/16087/2020 7534/2020	MADHAB CHANDRA NAYAK-MP	SRIKAR KUMAR RATH
96	WP(C)/16098/2020 7535/2020	PRASHANTA KU PATEL-MP	MR.SATYABRATA MOHANTY,MISS.SASWATI MOHANTY
97	WP(C)/10887/2016 7536/2020	K.SRIDEVI-MP	V.NARASINGH
98	WP(C)/16105/2020 7537/2020	TIRTHANANDA MALLIK-MP	BAIJAYANTI MOHANTY
99	WP(C)/16109/2020 7538/2020	SANTANU KUMAR MALLICK-MP	L.K.MOHANTY
100	WP(C)/16111/2020 7539/2020	RAJESH KUMAR KHATUA-MP	BIPLAB MOHANTY
101	WP(C)/16117/2020 7540/2020	ANANTA KUMAR DIGAL-MP	ASIT KUMAR CHAUDHURY
102	WP(C)/16119/2020 7541/2020	UNION OF INDIA-MP	BIMBISAR DASH
103	WP(C)/16121/2020 7542/2020	SHANATAN JENA-MP	L.BHUYAN
104	WP(C)/16122/2020 7543/2020	BIRENDRA KUMAR MISHRA-MP	ALOK KUMAR MOHAPATRA
105	WP(C)/12571/2020 7544/2020	ANANTA SWAIN-MP	PRABODHA CHANDRA NAYAK
106	WP(C)/16127/2020 7545/2020	PRATAP KUMAR SAMAL-MP	ALOK KU.MOHAPATRA
107	WP(C)/16128/2020 7546/2020	SUJIT KUMAR MAITY-MP	DAMODAR SAHU
108	WP(C)/16130/2020 7547/2020	PRASANT KUMAR BEHERA-MP	ABHIJIT PATI
109	WP(C)/16131/2020 7548/2020	SANTOSH KUMAR SWAIN-MP	B.B.SWAIN
110	WP(C)/16136/2020 7549/2020	M/S.ORISSA STEVEDORES LTD.-MP	KAJAL SAHOO
111	WP(C)/16144/2020 7550/2020	KESHAB CHANDRA BAG-MP	GOURI KUMAR RATH
112	WP(C)/16149/2020 7551/2020	SOBHANI MALIK-MP	PRADIP KU.MALLICK
113	WP(C)/15420/2020 7552/2020	SECRETARY TO GOVERNMENT OF ODISHA-MP	ADDL.GOVT ADVOCATE
114	WP(C)/16150/2020 7553/2020	STATE GOVERNMENT OF ODISHA-MP	ADDL.GOVT.ADVOCATE
115	WP(C)/16151/2020 7554/2020	STATE GOVERNMENT OF ODISHA-MP	ADDL.GOVT.ADVOCATE
116	WP(C)/16152/2020 7555/2020	STATE OF ODISHA-MP	ADDL.GOVT.COUNSEL
117	WP(C)/16153/2020 7556/2020	CHANDRIKA DAS-MP	SOUBHAGYA S.DAS
118	WP(C)/16154/2020 7557/2020	RAMA CHANDRA PRADHAN-MP	SOUBHAGYA S.DAS
119	WP(C)/16155/2020 7558/2020	BHAGIRATHI SATAPATHY-MP	K.K.SWAIN
120	WP(C)/16156/2020 7559/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
	WP(C)/9095/2020		

121	7560/2020 WP(C)/9095/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
122	7561/2020 WP(C)/16158/2020	GOPALPUR COLLEGE GOPALPUR BALASORE-MP	PRAKASH RANJAN BARIK
123	7562/2020 WP(C)/16160/2020	DR.BISHWANATH PARIJA-MP	B.S.RAYAGURU
124	7563/2020 WP(C)/16163/2020	SUSHAMA KHUNTIA-MP	S.K.SAMAL
125	7564/2020 WP(C)/16163/2020	SUSHAMA KHUNTIA-MP	S.K.SAMAL
126	7565/2020 WP(C)/16169/2020	MALLICK KRUPASINDHU BIRABARA DEO-MP	BIBEKANANDA BHUYAN
127	7566/2020 WP(C)/16170/2020	GOURI SHANKAR SAHU-MP	PITAMBAR PATRA
128	1/2020 AHO/10/1993	BIKRAMADITYA-MP	
129	619/2020 ABLAPL/5764/2020	DHIRENDRA BISWAL-MP	
130	620/2020 ABLAPL/6788/2020	SANJEEB KUMAR DASH-MP	
131	621/2020 ABLAPL/5817/2020	MEENA NAIK @ SAROJINI NAIK-MP	
132	622/2020 ABLAPL/3712/2020	DIPAK KUMAR BEHERA-MP	
133	623/2020 ABLAPL/2010/2020	BATUA BISWAL @ PRAFULLA KUMAR BISWAL-MP	
134	624/2020 ABLAPL/386/2019	KALAKAR KANSARALI-MP	M/S.P.K.MALLIK
135	625/2020 ABLAPL/6620/2020	JIBAN KUMAR SA-MP	